NATIONAL COMPANY LAW TRIBUNAL CHANDIGARH BENCH, CHANDIGARH

CP (IB) NO. 01/Vol./Chd/Hry/2017

In the matter of:

IGT Solutions International Pvt. Ltd.

...Applicant

Present:

None.

There is no representation from the applicant. The matter be fixed for hearing on 11.09.2017. Registry to inform the Authorised Representative of petitioner telephonically.

(Justice R.P. Nagrath) Member (Judicial)

September 07, 2017